NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/150/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANDHVI MOVERS LTD

NAME OF THE RESPONDENT(S)

: V.D. SWMAY & CO PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MONICA CHOPDA.R.

ORDER

The matter is called. No representation on behalf of the petitioner. At this juncture, Ms R Monica Chopda appeared on behalf of the respondents. The Registry is directed to issue notice to the petitioner. Put up on 14.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Fariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)

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